

ITEM NO.801

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).20557/2021

[Arising out of impugned final judgment and order dated 07-09-2021 in MB No.19791/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

KIMBERLEY CLUB PVT. LTD.

Petitioner(s)

VERSUS

KRISHI UTPADAN MANDI PARISHAD & ORS.

Respondent(s)

Date : 31-07-2025 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) : Mr. Shail Kumar Dwivedi, AOR (mentioned by)  
Mr. Siddharth Krishna Dwivedi, Adv.  
Ms. Ayushi, Adv.

For Respondent(s) : Mr. E. C. Agrawala, AOR

Mr. Durga Dutt, AOR  
Mr. Somesh Kumar Dubey, Adv.  
Mr. Pradeep Yadav, Adv.  
Ms. Ravleen Kaur Kalsi, Adv.

UPON being mentioned, the Court made the following  
O R D E R

List on 07.10.2025 (NMD).

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR